

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 55

CP 43/2022

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Vikas Prakash Gupta V/s Quantum
Resolution Professionals Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Adv. G Aniruth Purusothaman

For the Respondent : None present

Section 130(1),241(1), 242(1) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 01.12.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare